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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BEN

AT HYDERABAD

O.A.No.952/99

Date of Order:29.6.99

BETWEEN :

K.Chenchuramaiah

.. Applicant.

AND

1. The Chief Postmaster General,
Vijayawada Region, Vijayawada.

2. The Postmaster General,
Vijayawada Region, Vijayawada.

3. The Director of Postal Services,
Vijayawada Region, Vijayawada.

4.
4. The Supdt. of Post Offices,
Gudur Division, Gudur,
Nellore District. .. Respondents.

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Counsel for the Applicant Mr.S.Ramakrishna Rao.

Counsel for the Respondents ..Mr.P.Phalguna Rao

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CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

((As per Hon'ble Shri R.Rangarajan,member(Admn.)))(

MR.S.Ramakrishna Rao assisted by Ms. Parvathi,
learned counsel for the applicant and Mr.P.Phalguna
Rao, learned standing counsel for the respondents.

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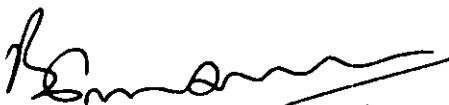
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2. The applicant in this OA was retired voluntarily on 1.3.99. The applicant submits that he has not been given pension and pensionary benefits of his retirement. He has submitted two representations dated 5.5.99 (A-11) and 25.5.99 (A-12) addressed to R-1 and R-2 for payment of his retiral benefits. Those representations are yet to be disposed of.

3. This OA is filed praying for a direction to the respondents to release the pensionary benefits of the applicant consequent on his retirement vide memo dated 1.3.99 duly accepting the voluntary retirement with 18% interest for the delayed payment of pension and pensionary benefits.

4. R-1 and R-2 are directed to dispose of the representations of the applicant within 60 days from the date of receipt of a copy of this order.

5. The O.A. is disposed of at the admission stage itself. No costs.


(B.S.JAI PARAMESHWAR)

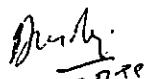
Member (Judl.)

29.6.99


(R.RANGARAJAN)

Member (Admn.)

Dated: 29th June, 1999
(Dictated in Open Court)


29/6/99

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